

HIGH COURT OF CHHATTISGARH, BILASPUR

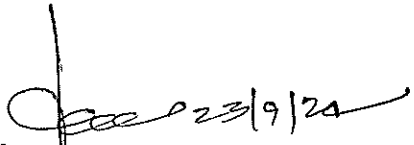
Endt. No. 15294 / Checker
III-8-2/2001

Bilaspur, dated 23 Sept., 2024

Copy of Government Notification No. 3342/2293/XXI-B/C.G./2024 dated 20-09-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding amendment in previous Notification No. 1507 dated 24-02-2005 and 10421 dated 02-11-2015 for Family Court, Jashpur is forwarded to:

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
18. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
21. **The Principal District and Sessions Judge, Jashpur** with reference your office Memo No. 974, dated 05-09-2024 for information & necessary action. He is requested to make necessary arrangements for additional sitting of Judge, Family Court, Jashpur at Kunkuri from 16th till end of every month.
22. Judge, Family Court, Jashpur for information & necessary action.
23. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
25. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
26. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
29. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
30. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated 20.09.2024

F.No. 3342/2293/XXI-B/C.G./2024, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes following further amendment in this Department's Notification No. 1507/D-397/XXI-B/C.G./2005, Dated 24.02.2005 and 10421/3547/XXI-B/C.G./15 dated 02.11.2015, namely:-

AMENDMENT

In Schedule-II of the said notification;

1. For the entries in serial No. 18, the following shall be substituted, namely:-

S. No.	Name of the Court and district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
"18	Family Court, Jashpur	(a) Jashpur	(a) Civil District Jashpur excluding the Territorial Jurisdiction of Civil Court Kunkuri.
		(b) Additional Place of sitting at Kunkuri, from 16 th till end of every month	(b) Territorial Jurisdiction of Civil Court Kunkuri

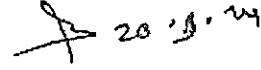
By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No 3343/2293/XXI-B/C.G./2024
Copy to:

Raipur, Dated 20/09/2024

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 14790/III-8-2/2001/Checker, Bilaspur, dated 21.09.2024,
 2. Private Secretary to Hon'ble Law Minister, for perusal.
 3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 4. Judge, Family Court Jashpur. Distt.- Jashpur,
 5. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
 6. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- for information and necessary action.

 20.9.24

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department